

**15.47 hrs.**

**Title:** Introduction of the National Commission for Children Bill, 2000.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill to constitute a National Commission for Children and to provide for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to constitute a National Commission for Children and to provide for matters connected therewith or incidental thereto."

*The motion was adopted.*

DR. V. SAROJA : Sir, I introduce\*\* the Bill.

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